

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No.1915 of 2021**

Afroj Khan ... Petitioner
Versus
The State of Jharkhand & Anr. ... Opposite Parties

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : None
For the State : None
For the O.P. No.2 : None

Order No.02 Dated- 23.04.2021

The matter is taken up through video conferencing.

No one turns up on behalf of the parties.

List this anticipatory bail application after a week.

(Anil Kumar Choudhary, J.)

Gunjan-